

These growth centres will be endowed with the infrastructural facilities at par with the best available in respect of power, water, telecommunication and banking. It is proposed to implement the scheme during the Eighth Five Year Plan.

705. [Transferred to 30th July, 1991]

खादी और ग्रामोद्योग आयोग द्वारा ग्रामीण क्षेत्रों में रोजगार उपलब्ध कराया जाना

706. श्री शंकर दयाल सिंह : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि:

(क) क्या खादी और ग्रामोद्योग आयोग द्वारा ग्रामीण क्षेत्रों में शिक्षित और अशिक्षित बेरोजगारों को रोजगार उपलब्ध कराने हेतु कोई योजना तैयार की गई है ; और

(ख) यदि हाँ, तो उसका ब्यौरा क्या है और उससे अब तक कितने बेरोजगार व्यक्ति लाभित हुए हैं?

उद्योग मंत्रालय में राज्य मंत्री (श्री पी० जे० कुरियन) : (क) और (ख) खादी और ग्रामोद्योग क्षेत्र के लिए योजना आयोग द्वारा नियुक्त कार्य दल ने 8वीं योजना के अंत तक 22.5 लाख ग्रामीण कारीगरों के लिए रोजगार के अतिरिक्त अवसर सृजित करने का लक्ष्य निर्धारित किया है। सातवीं योजना के अंत तक खादी और ग्रामोद्योग आयोग के तत्वावधान में खादी और ग्रामोद्योग क्षेत्र में अब तक 47.39 लाख व्यक्तियों को रोजगार दिलाए गए हैं।

Vacant posts of Chairman and Managing Directors in Public Sector Undertakings

707. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that certain posts of Chairman and Managing Directors of Public Sector Undertakings under his Ministry are lying vacant for more than one year; and

(b) if so, what are the details thereof and by when these posts would be filled up?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

Allocation of imported edible oil to the States

708. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) what are the criteria for allocation of imported edible oil to different States;

(b) the demands of different States according to their requirements for the next three months; and

(c) Government's response to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The allocation of imported edible oils to States/UTs is decided based on factors such as availability of indigenous oils, realistic demand of the State/UT, availability of imported edible oils with the Government, pace of lifting, etc.

(b) The monthly average demand worked out from the Annual demand for edible oils furnished by States/UTs for the oil year (November-October) 1990-91 is annexed as statement.

(c) The demand of States could not be met on account of suspension of import of edible oils due to severe foreign exchange constraints.

Statement

Demand for Imported Edible Oils by the States/UTs under PDS during the Oil year 1990-91
(November-October)

State/UTS	Annual Demand	Monthly Average
1. Andhra Pradesh	124364	10364
2. Arunachal Pradesh	N.I. *	
3. Assam	9600	800
4. Bihar	19400	1617
5. Goa	*	
6. Gujarat	24000	20000
7. Haryana	*	
8. Himachal Pradesh	*	
9. Jammu & Kashmir	*	
10. Karnataka	132000	11000
11. Kerala	72000	6000
12. Madhya Pradesh	120000	10000
13. Maharashtra	*	
14. Manipur	*	
15. Meghalaya	4200	350
16. Mizoram	4800	400
17. Nagaland	6000	500
18. Orissa	*	
19. Punjab	16000	2333
20. Rajasthan	*	
21. Sikkim	*	
22. Tamil Nadu	156000	13000
23. Tripura	4200	350
24. Uttar Pradesh	156000	13000
25. West Bengal	180000	15000
26. A&N Islands	*	
27. Chandigarh	1200	100
28. D&N Haveli	960	80
29. Delhi	31500	2625
30. Daman	1200	100
31. Diu	1200	100
32. Lakshadweep	480	40
33. Pondicherry	9600	800

*Not indicated